

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No. 3291
TO BE ANSWERED ON 04.08.2017

EVALUATION STUDY OF ANGANWADI CENTRES

3291. SHRI MAHEISH GIRRI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

- (a) whether as per an evaluation study of anganwadi centres under Integrated Child Development Services (ICDS) Scheme conducted by NITI Aayog, 22.5 per cent of Anganwadi Centres (AWCs) do not have the required medicines for the children and 41 per cent of the AWCs have shortage of space infrastructure or unsuitable accommodation;
- (b) if so, the details thereof;
- (c) the remedial measures taken by the Government to make medicines accessible to AWCs; and
- (d) whether the Government has identified locations where such AWCs can be located for resolving the crunch in physical infrastructure and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) & (b): Yes Madam. As per “*Ä Quick Evaluation of Anganwadis under ICDS*” conducted by NITI Aayog in June, 2015, 77.5% of the AWCs had medicines available for children. As per the report, the States/UTs where the medicines were not available are Bihar (73.3%), Odisha (100%), Punjab (63.3%), Tamil Nadu (73.3%) and West Bengal (36.7%).

As per the aforesaid Report, 59% of the AWCs had adequate space and in 41% of the AWCs there was some problem of space. The problem was more acute in Delhi (80%), Bihar, Gujarat, Himachal Pradesh, Karnataka, Kerala (43.3% each) and Tamil Nadu (96.7%).

Information on AWC infrastructure in respect of AWCs/ mini-AWCs in 36 States/ UTs are as under:-

	Kutcha (%)		Pucca (%)		Total (%)	
Total AWCs reporting					1245642	
Govt. Own Building	289	0.02%	383221	30.76%	383510	30.78%
Rented						
AWWs/AWHs House	25462	2.04%	60851	4.89%	86313	6.93%
Others	164443	13.20%	164124	13.18%	328567	26.38%
Community						
School	5538	0.45%	257938	20.71%	263476	21.16%
Panchayat	3152	0.25%	59533	4.78%	62685	5.03%
Others	33811	2.71%	76923	6.18%	110734	8.89%
Open Space	7255	0.58%	3102	0.25%	10357	0.83%
Total	239950	19.25%	1005692	80.75%	1245642	100%

Construction of AWC buildings are being provided in convergence with Ministry of Rural Development, Panchayati Raj and Women & Child Development under revised guidelines issued on 17th February, 2016. The convergence envisages construction of 4 lakh AWC buildings in a phased manner.

Since issuance of above guidelines, the following buildings have been approved for construction under convergence with MGNREGS:

(Rupees in lakh)

Financial Year	Units approved	Fund released
2015-16	29941	23441.40
2016-17	81447	101139.00

- (c): Anganwadi Services under the Umbrella ICDS Scheme is a Centrally Sponsored Scheme which is implemented by the States/UTs. Government of India lay down the guidelines, release the funds and monitor implementation of the Scheme. The responsibility of procurement of medicines and supply thereof rests with the States/UTs. Ministry of Women & Child Development (MWCD) has been requesting the States/UTs to ensure proper implementation of the Scheme and the status of implementation is reviewed from time to time especially at the time of consideration and approval of State/UT's Annual Programme Implementation Plans (APIPs).

Requisite funds for medicine kits are provided to States/UTs for making available necessary medicines at the Anganwadi Centres for the use of beneficiaries. Details of funds released/approved for States/UTs during the last three years are as under:

(Rupees in lakh)

Year	Funds released for medicine kits to the States/UTs
2014-15	5987.42
2015-16	3312.34
2016-17	13448.77*

* (Approved allocation under APIP)

- (d): MWCD has issued guidelines on 1st December, 2014 on relocation of Anganwadi Centres which, inter-alia, authorizes the States/UTs to relocate the AWCs as per the requirements. However, while relocating the AWCs, the aspect of availability of adequate land, building, water facilities, ease of access of pregnant women and children besides, maximum travel distance not being more than 5 km in case of urban area, 3 km in rural areas and 1.5 km in tribal areas for the AWWs is kept in view.
